



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 23rd October 2023

ORDER

1. Hon'ble Member (J) Justice Telaprolu Rajani NCLT Amaravati Bench is demitting office on 05.11.2023 on completion of her tenure.
2. The NCLT Amravati Bench is reconstituted with effect from 06.11.2023. The Bench shall comprise of:
NCLT New Amaravati (Second Half)
 1. Hon'ble Member (J) Shri Rajeev Bhardwaj
 2. Hon'ble Member (T) Ms. Anuradha Sanjay Bhatia
3. The Bench shall attend the matters through Video Conference.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. Any inadvertent error may be brought to the attention of the undersigned
6. This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.